

DIVISION BENCH

ITEM NO.120

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA No.193/2024 IN CP (IB) No.189/ALD/2019

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 10th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	MKM TECHNOLOGIES PVT LTD V/S LEEL ELECTRICALS LTD.
UNDER SECTION	9 IBC (IN LIQUIDATION)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Ankur Mittal alongwith : *For Applicant/ SBI in IA No.193/2024*
Ms. Yashika Sharma, Advs.

ORDER

IA No.193/2024

- 1. Ld. Counsel representing the Applicant/ Bank i.e. State Bank of India seeks and is granted two weeks time to file the rejoinder to the reply filed on behalf of the Liquidator.**
- 2. Let the matter be adjourned for further hearing on 14th August, 2024.**

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

10th July, 2024

*Kavya Prakash Srivastava
(Stenographer)*